

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 11

CP (IB) No. 180/Chd/Pb/2020

Under Section 9 IBC 2016,

In the matter of:-

Major Metals Limited

...Petitioner/Operational Creditor

Vs.

G S Radiators

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.10.2023.

Sd/-
Court Officer

October, 30, 2023
Mamta